

(11)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No. 1268/95

Date of Order: 18.6.96

BETWEEN :

Shaik Meeravali

.. Applicant.

A N D

1. The Telecom District Engineer,
Nalgonda - 508 050.

2. The Chief General Manager,
Telecommunications, AP,
Hyderabad - 500 001.

3. The Director-General, Telecom.
(representing Union of India),
New Delhi - 110 001.

4. Shri D.Guravaiah,
C/o Telephone Exchange,
Kodad - 508 206.

.. Respondents.

Counsel for the Applicant

.. Mr.C.Suryanarayana

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

J U D G E M E N T

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.)

This OA is filed to promote the applicant as Phone
Mechanic and send him for training according to his turn in
the seniority list.

2. The learned counsel for the respondents produced the
letter No.CAT/OA/1216-95/SK.M/95-96 dated 17.5.96 wherein
it is stated that the relief asked for in this OA will be
implemented immediately.

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3. In view of the above submission the OA is disposed as having become infructuous. The respondents should send him for training in the next opportunity and his seniority should be shown at the suitable place.

4. Shri V.Rajeswara Rao learned standing counsel for the respondents submitted that he is the authorised Advocate for this case. He should file the memo of appearance today.

5. The OA is ordered accordingly. No costs.


(R. RANGARAJAN)
Member (Admn.)

Dated: 18th June, 1996

(Dictated in Open Court)

sd


M. John 25/6/96
Dy. Registrar (Admn.)

(13)

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O.A.NO.1268/95

Copy to:

1. The Telecom District Engineer,
Nalgonda - 508 050
2. The Chief General Manager,
Telecommunications, A.P,
Hyderabad - 500 001.
3. The Director General, Telecom,
New Delhi - 110 001.
4. One copy to Mr.C.Suryanarayana, Advocate,
CAT, Hyderabad.
5. One copy to Mr.V.Rajeswar Rao, Addl.CGSC,
CAT, Hyderabad.
6. One copy to Library,CAT, Hyderabad.
7. One duplicate copy.

YLKR

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4/7/96
O/A 1268/95

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED: 18/6/96

ORDER/JUDGEMENT

O.A. NO./R.A./C.P. No.

in

O.A. NO. 1268/95

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

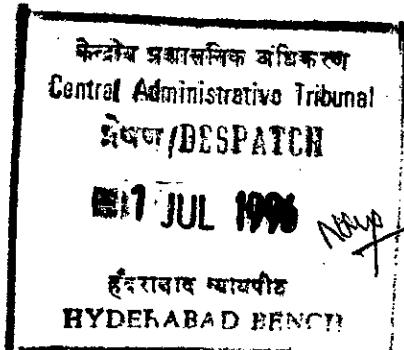
ORDERED/REJECTED —

NO ORDER AS TO COSTS.

YLKR

II COURT

No Spare Copy



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